

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging and Infradtructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging and Infradtructure Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned Counsel for Financial Creditor and Learned Counsel for Corporate Debtor appeared via video conference.

Both of them submitted that Bank has accepted OTS of the Corporate Debtor and accepted part payment. Be that as it may, the matter stands finally adjourned to 11.08.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**